CENTRAL ADMINISTRATIVE TRIBUNAL KOLKATA BENCH, KOLKATA



O.A/350/554/2017

Date of Order: 20.11.2019

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member

Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

Sri Uttam Roy, son of late Trilochan Roy, Ex-Postal Assistant, Bankura Head Office and residing at vill. & P.O Lodna, Dist: Bankura, Pin Code No: 722101.

--Applicant

Versus

- 1. Union of India service through the Secretary, Ministry of Communication, Dak Bhavan, New Delhi 110001.
- 2. The Chief Post Master General, West Bengal Circle, Yogayog Bhavan, Calcutta—700012.
- 3. The Senior Superintendent of Post Offices, Bankura Division, Bankura, Pin No. 722101.

--Respondents



For The Applicant(s): Mr. N. Roy, counsel For The Respondent(s): Mr. M. K. Ghara, counsel

ORDER(ORAL)

Per: Ms. Bidisha Banerjee, Member (J):

Heard ld. counsel for both parties.

- 2. At hearing, ld. counsel for the respondents submitted that the case of the applicant has already been recommended for appointment on compassionate ground and the recommendation has been sent to the office of the Director at New Delhi and the decision is awaited.
- 3. Accordingly, with the consent of both the parties, the O.A is disposed of with a direction upon the respondents to act upon the decision of the Director by issuing appropriate order as expeditiously as possible and communicate the decision to the applicant forthwith.
- 4. The present O.A accordingly stands disposed of. No costs.

(Nandita Chatterjee) Member (A) (Bidisha Banerjee) Member (J)

SS